

(c) if not what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) and (c) Do not arise.

Recruitment of clerical staff in the Railways

684. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that different yardstick for recruitment of clerical staff in Personnel Branch is being followed in different Zonal Railways; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) According to the extant orders, 33 1/3 per cent of the vacancies of clerks grade Rs. 260—400 are filled by promotion from Class IV and the remaining 66 2/3 per cent by direct recruitment through the Railway Service Commission. No yardstick has been laid down for recruitment. Recruitment is made with reference to requirements.

Composition of Consultative Committees

685. SHRI SURENDRA MOHAN: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether all the statutory and Consultative Committees of the Lok Sabha/Rajya Sabha for Union Ministries/Departments have been constituted;

(b) if so, what are the details of the Committees with the names of the members; and

(c) what are the reasons for non-constitution of Committee for the remaining Ministries/Departments?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): (a) to (c). There is no information readily available in regard to the number of statutory committees constituted by different Ministries/Departments of the Central Government under laws made by the Parliament. Twenty-two Consultative Committees have been constituted for the Ministries/Departments as follows:

1. Agriculture
2. Atomic Energy, Space and Electronics, Science and Technology.
3. Commerce and Civil Supplies
4. Communications
5. Defence
6. Education and Social Welfare
7. Energy, Irrigation & Coal
8. External Affairs
9. Finance
10. Health and Family Welfare
11. Home Affairs
12. Industry
13. Information and Broadcasting
14. Labour
15. Law, Justice & Company Affairs
16. Petroleum & Chemicals
17. Planning
18. Railways
19. Shipping and Transport
20. Steel & Mines
21. Tourism & Civil Aviation
22. Works & Housing

Lists containing the names of Members of Parliament nominated on each of the above Committees have been kept in the Parliament Library for reference.

Speed limit for vehicles

686. SHRI IBRAHIM KALANIYA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that under the Motor Vehicle Act, Delhi the speed limit of all the vehicles including D.T.C. and mini buses has been fixed 50 km. per hour in Delhi;